

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:496

ANSWERED ON:10.05.2012

WOMEN UNDER MGNREGS

Rajaram Shri Wakchaure Bhausahab;Singh Shri Uday Pratap

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the percentage of women out of the total number of persons provided employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each of the last three years and the current year, State-wise;
- (b) whether there has been uneven performance in various States in regard to the coverage of women under the Scheme;
- (c) if so, the details thereof;
- (d) the details of the States which failed to meet the requirement of providing one third of employment to women workers as laid down in the Act; and
- (e) the reaction of the Government thereto and the steps being taken in this regard?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (e): A statement is laid on the Table of the House.

Statement as referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 496 for answer on 10.05.2012

(a) to (c): The details of total number of persondays generated and percentage of women persondays under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during the last three years (2009-10 to 2011-12) as reported by the States/UTs are given in Annexure.

(d) & (e): Proviso to para 6 of Schedule-II of MGNREG Act specifies that priority shall be given to women in such a way that at least one-third of the beneficiaries shall be women who have registered and requested for work under the Act. The coverage of women has been reported as less than one-third in the States of Assam, Arunachal Pradesh, Bihar, Jammu & Kashmir, Mizoram, Nagaland, Punjab and Uttar Pradesh in some years. These States have been advised from time to time in review meetings about the shortfall in women participation under MGNREGA, so that the provision of the Act are implemented in letter and spirit.